

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2883
ANSWERED ON:26.11.2010
ASHRAM SCHOOL
Sivakumar Alias J.K. Ritheesh Shri K.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

whether the Government has any strategy to start and also run Ashram School in Tribal Sub-Plan area including Tamil Nadu?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

A Centrally Sponsored Scheme namely 'Establishment of Ashram Schools in Tribal Sub-Plan Areas' is already being implemented by this Ministry. A total of 22 States including Tamil Nadu and 2 Union Territories where tribal sub-plan areas have been identified are covered under the scheme. As per the provisions of the scheme, 100% central assistance is provided for construction of all ST girls' ashram schools and boys' ashram schools in naxal-affected districts identified by Ministry of Home Affairs from time to time and for boys' ashram schools other than naxal-affected districts only 50% of total estimated cost is shared by the Ministry. Under the scheme, only construction cost is provided in full or shared by the Ministry. The running and maintenance of these ashram schools is the responsibility of the concerned State Government/UT Administration and Ministry has no role in the same.